

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/84/2016

NAME OF THE PETITIONER(S)

: K. B. Vijay

NAME OF THE RESPONDENT(S)

: Exertion Technology Private Limited & 6 others

UNDER SECTION

: 111, 397/398 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) M.K. PREETHA.

Lead by Senior Counsel R. Sankaranarayanan For proposed party.

Michaela

2) Sumit Agenwerl For KSAI CO.

For Respondents 314,5 Satit

3) Imphiar Ahmed · V·K For K. Growtham Kumar

For Petitioner

Douthia-

<u>ORDER</u>

Counsel representing both the parties are present. Counsel for the proposed party present. Counsel for petitioner stated that his senior counsel could not attend before the Adjudicating Authority due to personal inconvenience and sought time for submitting arguments in CA-1/2017. Time extended at request of both the sides. Put up on 21.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)